

975
Rajesh Kumar Singh
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



15/10
DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
Email: dja@nic.in

No. DJA/Trg./Reflective (DHJS-2024)/1914/2025/5063 (A)
To

14th October, 2025

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, East, KKD
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, North-East, KKD
6. The Ld. Principal District & Sessions Judge, Shahdara, KKD
7. The Ld. Principal District & Sessions Judge, South-West, Dwarka
- ✓ 8. The Ld. Principal District & Sessions Judge, West, THC
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC

Sub.: Reflective Training for Newly Posted Officers of DHJS (Direct Recruit) Batch 2024 and DHJS (Promotee) Batch, 2024 (Full Strength).

Respected Sir/Madam,

The Delhi Judicial Academy shall be conducting a 'Reflective Training for Newly Posted Officers of DHJS (Direct Recruit) Batch 2024 and DHJS (Promotee) Batch, 2024 (Full Strength)' on 14th November, 2025 at the Delhi Judicial Academy.

The nomination list of the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 14th November, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,


(Rajesh Kumar Singh)

Encl.: As above

OIC (Judicial)


P.D. Singh (West) Officiating
14/10/2025

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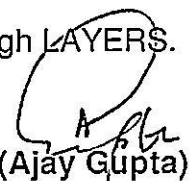
MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 27745-27752 /JOTP/Gaz./PDJ West/2025 Dated, Delhi the 16 OCT 2025

Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
5. For uploading on LAYERS.
6. For uploading on centralized website through LAYERS.


(Ajay Gupta)

Officer Incharge (Judicial Branch)

DJ (Commercial)-05, West Distt.

For Principal District & Sessions Judge (West)

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Annexure 'A'

**Nomination List for
Reflective Training for Newly Posted Officers for DHJS (Direct Recruit) 2024 &
DHJS (Promotee) 2024 (Full Strength)**

on

14th November, 2025

Sl. No.	Name of Officer	Present Posting	Civil/ Police District	Place of Posting
1	Mr. Sumeet Anand	District Judge	Central	THC
2	Mr. Aashish Gupta	District Judge	North-East	KKD
3	Mr. Harvinder Singh Johal	District Judge+Wakf Tribunal	New Delhi	PHC
4	Ms. Goma Dabas Gupta	District Judge	West	THC
5	Ms. Shagun Sharma	District Judge	Central	THC
6	Mr. Hem Singh	District Judge	East	KKD
7	Mr. Gaurav	District Judge	Shahdara	KKD
8	Ms. Rajani Ranga	ASJ (POCSO)	North-West	Rohini
9	Mr. Anurag Thakur	ASJ (FTC)	East	KKD
10	Mr. Anubhav Jain	District Judge	New Delhi	PHC
11	Ms. Deepti Devesh	ASJ (SFTC)	New Delhi	PHC
12	Ms. Preeti Agarwala	ASJ (SC-POCSO)	Shahdara	KKD
13	Ms. Neha Gupta Singh	Joint Registrar, Delhi International Arbitration Centre (DIAC)		DHC
14	Ms. Tanvi Khurana	Special Secretary (DSLISA)		Rouse Avenue
15	Mr. Prayank Nayak	ASJ (POCSO)	Central	THC
16	Ms. Rajat Goyal	ASJ (POCSO)	South-West	Dwarka
17	Ms. Sonam Singh-I	ASJ (POCSO)	New Delhi	PHC
18	Ms. Sonam Gupta	ASJ (FTSC) (POCSO)	Central	THC
19	Ms. Vidhi Gupta Anand	ASJ (FTSC) (RC)	East	KKD
20	Ms. Nabeela Wali	ASJ (SFTC)	West	THC
21	Ms. Rashmi Gupta	ASJ (SFTC)	South-West	Dwarka
22	Ms. Saloni Singh	ASJ (FTSC) (POCSO)	West	THC
23	Ms. Neeti Suri Mishra	ASJ (FTSC) (POCSO)	North-West	Rohini
24	Ms. Aakanksha Vyas	ASJ (POCSO)	Shahdara	KKD
25	Mr. Harjeet Singh Jaspal	Deputed at Delhi High Court for Administrative Work) till 30.11.2025		DHC